

punishment for culprits involved in adulteration of food especially milk as there are steep rise in such cases and it is adversely impacting precious human life; and

(b) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) A new comprehensive legislation which consolidates the laws relating to food was enacted by the Parliament. This new Act, namely, "Food Safety and Standards act, 2006 (FSSA 2006). Thereafter, the Food Safety and Standards Authority of India has been established for laying down science based standards for food articles and to regulate their manufacture, shortage, sale and import to ensure availability of safe and wholesome food for human consumption. The Rules and Regulations under the new Act have come into force w.e.f. 05.08.2011. The FSSA2006 has provisions for punishment for those Food Business Operator whose products are found not conforming to prescribed standards.

#### **Assistance for tackling swine flu**

† 5043. SHRI THAAWAR CHAND GEHLOT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of people died of Swine Flu and other fatal diseases in the country during the last two years, State-wise;

(b) the details of the assistance provided by Government to tackle Swine Flu and other fatal diseases during the said period, State-wise;

(c) the details of the assistance sought to tackle serious diseases, State-Wise;

(d) the details of the proposals submitted during the last two years, Statewise;

(e) the number of proposals pending for approval, State-wise, along with the reasons therefor; and

(f) by when these proposals will be approved?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) The number of people died of Swine Flu in the last two years, State-wise, is given in statement (*See below*) Crimean Congo Haemorrhagic Fever was the only other new fatal disease which affected the State of Gujarat in January, 2011. Two people died of this disease. There has been no human case or deaths due to Avian Influenza.

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† Original notice of the question was received in Hindi

(b) to (f) The Influenza pandemic (Swine Flu) being a new disease, no State was prepared. Hence assistance was provided to all the States. The assistance provided included Community surveillance to detect clusters of influenza like illness through Integrated Disease Surveillance Project. 45 laboratories (26 in Govt. Sector and 19 in Private Sector) were networked with all States to test the clinical samples. All States were provided Oseltamivir, the antiviral drug, H1N1 vaccine (to vaccinate health care workers), personal protective equipments and masks. Training of district level teams was supported by Ministry of Health and Family Welfare. Awareness was created through print and visual media. All such information were made available on the website: <http://mohfw-hlnl.nic.in>

For Crimean Congo Haemorrhagic Fever Community based Surveillance was put in place. Laboratory tests were carried out at National Institute of Virology, Pune. Treatment protocol and public health guidelines were provided to the State Government of Gujarat.

For Avian Influenza, Central Rapid Response Teams were deputed by Ministry of Health and Family Welfare to evolve location specific micro-plan, event based active surveillance, laboratory diagnosis at National Institute of Virology, Pune and National Centre for Disease Control, Delhi. The State Governments were provided with Oseltamivir and Personal Protective Equipments.

No proposals are pending with Ministry of Health and Family Welfare.

#### Statement

*State/UT - wise number of deaths of Influenza A H1N1: 2010 and 2011*

Sl. No.	State/UT	Jan, 2010-Dec, 2010	Jan, 2011-Dec, 2011
1.	Andaman and Nicobar	0	0
2.	Andhra Pradesh	49	1
3.	Assam	1	0
4.	Arunachal Pradesh	0	0
5.	Bihar	0	0
6.	Chandigarh	0	0

S. No.	State/UT	Jan,2010-Dec,2010	Jan,2011-Dec,2011
7.	Chhattisgarh	12	0
8.	D and N Haveli	0	0
9.	Daman and Diu	0	0
10.	Delhi	77	2
11.	Goa	1	0
12.	Gujarat	363	4
13.	Haryana	16	4
14.	Himachal Pradesh	3	3
15.	Jammu and Kashmir	2	1
16.	Jharkhand	0	0
17.	Karnataka	116	12
18.	Kerala	89	10
19.	Lakshadweep	0	0
20.	Madhya Pradesh	110	4
21.	Maharashtra	669	5
22.	Manipur	0	0
23.	Meghalaya	0	0
24.	Mizoram	0	0
25.	Nagaland	0	0
26.	Odisha	29	0
27.	Puducherry	6	0
28.	Punjab	14	14
29.	Rajasthan	153	11
30.	Sikkim	0	0
31.	Tamil Nadu	13	4
32.	Tripura	0	0
33.	Uttarakhand	7	0
34.	Uttar Pradesh	29	0
35.	West Bengal	4	0
COMULATIVE TOTAL		1763	75